

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6593  
ANSWERED ON:08.05.2003  
FINANCIAL LOSS DUE TO RAIL ACCIDENTS  
AKHILESH SINGH

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the financial loss suffered by Railways as a result of rail accidents since 2001 till date; and
- (b) the action taken by Railways to make up the loss?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) & (b): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TOPARTS (a) & (b) OF UNSTARREDQUESTION NO.6593 ASKED BY SHRUNWAR AKSHILESH SINGH OBE ANSWERED IN LOK SABHA ON 08.05.2003, REGARDING FINANCIAL LOSS DUE TO ACCIDENTS

(a) & (b): In the period 2001-02 and 2002-03, Railways suffered direct loss of Rs.54.51 crore and Rs. 40.20 crore (Provisional) respectively on account of cost of damage to Railway property viz. Track, rolling stock, signalling infrastructure, overhead equipment, etc. due to consequential train accidents. Indirect financial losses on account of rail accidents are not assessed.

Prevention of accidents is the only way to reduce losses. Hence, regular preventive measures are undertaken to prevent accidents which include launching of safety drives, training of staff, introduction of reliable technology, and improved maintenance practices, etc.